

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1613
ANSWERED ON TUESDAY, THE 3rd AUGUST, 2021
CSR RECOMMENDING PROCEDURE**

QUESTION

1613. SHRI DEEPAK PRAKASH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has any record of Corporate Social Responsibility (CSR) funds spent by the companies during the last four financial years and the current year, if so, the details thereof, State-wise, especially the funds spent for the development of Jharkhand;
- (b) whether a District Collector/ MLA/ MLC or Member of Parliament can officially recommend to the institutions under the CSR fund for the development of their area; and
- (c) if so, the details thereof and the official procedure of the same?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. As per the filings made by the companies in the MCA21 registry, the State/UT-wise (including Jharkhand) CSR spent by all Companies for financial years 2016-17, 2017-18, 2018-19 and 2019-20 respectively is at Annexure.

As per the Act, companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board report containing disclosure about CSR, are to be filed in MCA21 within 30 days of the AGM. Thus, the CSR data for the financial year 2020-21 is not available and filings for financial year 2021-22 are required to be made only after the end of current financial year.

(b) & (c): No, Sir. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular activity or area.

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 1613 FOR 03.08.2021

STATE/UT-WISE CSR EXPENDITURE DETAILS (IN RS. CRORE)				
States/UT	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Andaman And Nicobar	0.83	0.76	0.43	0.68
Andhra Pradesh	753.53	275.28	644.83	679.19
Arunachal Pradesh	24.05	12.13	24.50	16.83
Assam	269.92	86.23	206.01	752.73
Bihar	100.77	47.49	136.47	138.15
Chandigarh	21.99	20.51	11.72	14.24
Chhattisgarh	84.94	71.79	146.66	156.64
Dadra And Nagar Haveli	7.58	6.93	13.48	18.92
Daman And Diu	2.63	20.09	6.23	8.60
Delhi	521.16	558.33	674.17	643.99
Goa	37.89	53.34	46.74	43.71
Gujarat	870.84	775.90	1,065.90	910.13
Haryana	390.07	266.09	335.53	474.43
Himachal Pradesh	24.03	60.60	79.97	76.09
Jammu And Kashmir	42.84	46.44	35.34	24.93
Jharkhand	95.69	45.92	70.30	139.04
Karnataka	887.68	1,034.33	1,224.92	1383.65
Kerala	135.47	167.24	387.17	250.02
Lakshadweep	0	2.07	0.39	1.00
Madhya Pradesh	290.60	147.25	247.15	165.47
Maharashtra	2492.11	2,565.59	2,864.04	2,751.21
Manipur	12.35	4.03	7.64	10.87
Meghalaya	10.97	5.49	17.99	17.29
Mizoram	0.08	0.23	0.11	0.25
Nagaland	0.92	0.36	2.11	1.64
Odisha	316.72	472.58	682.87	679.43
Puducherry	7.43	6.53	8.30	8.63
Punjab	75.83	89.32	164.58	176.06
Rajasthan	325.15	263.83	549.02	696.77
Sikkim	6.83	6.84	4.58	3.94
Tamil Nadu	550.94	627.75	829.27	919.05
Telangana	259.88	293.53	422.39	404.97
Tripura	1.25	1.83	23.06	4.34
Uttar Pradesh	328.31	302.92	479.88	496.13
Uttarakhand	102.52	86.65	173.32	105.34
West Bengal	290.35	299.77	369.50	390.51
NEC/ Not mentioned *	7.63	132.04	3.68	3.42
PAN India*	4,990.68	5,050.79	6,767.74	8,662.86
Grand Total	14,342.45	13,908.79	18,728.01	21,231.15

(Data upto 31.03.2021) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
